

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3643**  
TO BE ANSWERED ON 21<sup>st</sup> March, 2025

**LAND OF DEFENCE IN BELAGAVI**

3643. SHRI JAGADISH SHETTAR:

Will the Minister of DEFENCE be pleased to state:

- (a) the details regarding the extent of land exists with Defence in Belagavi City including Belagavi district of Karnataka;
- (b) whether there is any land property of the State Government of Karnataka which is in the possession of Defence and had been leased out for the Defence use in the past;
- (c) if so, the details thereof;
- (d) whether it has been returned to the State Government after the completion of its lease; and
- (e) if so, the details thereof?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

(a): Total extent of Defence land in Belagavi City/district is 3430.3832 acres and its details are as under: -

Inside Belagavi City	Inside Cantonment – 1604.6912 acres	
	Outside Cantonment – 1470.905 acres	
Outside Belagavi City	354.787 - acres	
Total Defence land in Belagavi District	3430.3832 acres	

(b) to (e): No land of State Government of Karnataka is presently held on lease for defence use in Belagavi district. However, Ramdurg Field Firing Range (FFR) is occupied for defence use for Field Firing Range. Government of Karnataka, vide Order dated 28.06.2002, accorded approval for release of 50 hectares of forest land (Actual Impact Zone) of Ramdurg FFR for a lease period of 10 years. The rent for the 10 year period from 2002 to 2012 amounting to Rs. 7,50,000/- has already been paid to Deputy Conservator of Forests, Belagavi Division on 28.08.2023.

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